

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "SMC" KOLKATA*

Before **Shri SANJAY GARG, Judicial Member**

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| आयकर अपील सं.य/ ITA No.588/Kol/2019 Assessment Year:2014-15 |
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| Sri Gournidhi Innovestment Pvt. Ltd., C/o RSVPC & Company Diamond Prestige, 41A, A.J.C.Bose Road, Suite No.613, 6 th Floor, Kolkata-700 017 [PAN No.AAICS 3327 H] | बनाम / V/s. | Income Tax Officer Ward-1(3), Aayakar Bhawan, P-7, Chowringhee Square, Kolkata-700 069 |
| अपीलार्थी /Appellant | .. | प्रत्यर्थी /Respondent |

Hearing through video Conferencing

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| अपीलार्थी की ओर से/By Appellant | None |
| प्रत्यर्थी की ओर से/By Respondent | Shri Jayanta Khanra, JCIT-SR-DR |
| सुनवाई की तारीख/Date of Hearing | 09-02-2021 |
| घोषणा की तारीख/Date of Pronouncement | 09-02-2021 |

आदेश /O R D E R

The present appeal has been preferred by the assessee against the order dated 27.04.2017 of the Commissioner of Income-tax (Appeals)-10, Kolkata [hereinafter referred to as 'CIT(A)'].

2. None has put in appearance on behalf of the assessee, hence, I dispose of this case *ex parte qua* the assessee after hearing the Ld. DR.

3. An application has been moved stating that since the assessee has opted for '**Vivad Se Vishwas Scheme 2020**' and therefore, it intends to withdraw the present appeal. The Ld. DR has no objection for the said withdrawal.

In view of the above, the appeal of the assessee is hereby dismissed as '**Withdrawn**'.

Order pronounced in open court at the close of the hearing on Tuesday, 9th February, 2021.

Sd/-

(Sanjay. Garg)
Judicial Member

Kolkata,
*Dkp/Sr.PS

दिनांक:- 09/02/2021 कोलकाता

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-Sri Gournidhi Innovestment Pvt. Ltd., C/o RSVPC & Co.
Diamond Prestige, 41A, A.J.C.Bose Road. Suite No.613
6th Floor, Kolkata-17
2. प्रत्यर्थी/Respondent-ITO Wd-1(3), Aayakar Bhawan P-7, Chowringhee Sq. Kol-69
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।